

Parliament Session Wrap

Budget Session: January 31, 2023 to April 6, 2023

Government Bills passed by Parliament during the Budget session

Short Title	Key Objectives
The Competition (Amendment) Bill, 2022	Amends the Competition Act, 2002 to regulate mergers and acquisitions based on the value of the transaction, expands the scope of entities which can be adjudged to be part of anti-competitive agreements, and decriminalises certain offences under the Act.
*The Finance Bill, 2023	Gives effect to financial proposals of the Central Government for the year 2023-24.
*The Appropriation Bill, 2023	Authorises expenditure from the Consolidated Fund of India for the financial year 2023-24.
*The Appropriation (No.2) Bill, 2023	Authorises expenditure from the Consolidated Fund of India for the financial year 2022-23.
*The Jammu and Kashmir Appropriation Bill, 2023	Authorises expenditure from the Consolidated Fund of the Union Territory of Jammu and Kashmir for the financial year 2022-23.
*The Jammu and Kashmir Appropriation (No.2) Bill, 2023	Authorises expenditure from the Consolidated Fund of the Union Territory of Jammu and Kashmir for the financial year 2023-24.

Note: * Bill was introduced in this session.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills introduced during the Budget Session and pending

LOK SABHA			
Short Title	Key Objectives	Introduced on	Status
The Inter-Services Organisations (Command, Control and Discipline) Bill, 2023	Empowers the Commander-in-Chief or Officer-in-Command of Inter-services Organisations to exercise disciplinary or administrative control over personnel under their command, irrespective of their service.	15 Mar 2023	Pending
The Forest (Conservation) Amendment Bill, 2023	Amends the Forest Conservation Act, 1980 to exempt certain types of land from its purview, and expand the list of activities permitted to be carried out on forest land.	29 Mar 2023	Referred to Joint Committee on 29 Mar 2023
The Coastal Aquaculture Authority (Amendment) Bill, 2023	Expands the scope of coastal aquaculture to include allied activities such as nucleus breeding centres and hatcheries, prohibits certain coastal aquaculture activities in ecologically sensitive areas, and defines new offences and rationalises penalties.	5 April 2023	Pending

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills passed by Lok Sabha and pending in Rajya Sabha

Short Title	Introduced on	Status
The Inter-State River Water Disputes (Amendment) Bill, 2019	25 Jul 2019	Passed on 31 Jul 2019
The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2022	9 Dec 2022	Passed on 16 Dec 2022
The Constitution (Scheduled Tribes) Order (Fifth Amendment) Bill, 2022	9 Dec 2022	Passed on 21 Dec 2022

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills introduced in earlier sessions and pending in both Houses

INTRODUCED IN LOK SABHA		
Short Title	Introduced on	Status
The Jan Vishwas (Amendment of Provisions) Bill, 2022	22 Dec 2022	Joint Committee Report on 17 Mar 2023
The Repealing and Amending Bill, 2022	19 Dec 2022	Not referred to Standing Committee
The Multi-State Cooperative Societies (Amendment) Bill, 2022	7 Dec 2022	Joint Committee Report on 15 Mar 2023
The Electricity (Amendment) Bill, 2022	8 Aug 2022	Referred to Standing Committee on 8 Aug 2022
The Prohibition of Child Marriage (Amendment) Bill, 2021	21 Dec 2021	Referred to Standing Committee on 21 Dec 2021
The Biological Diversity (Amendment) Bill, 2021	16 Dec 2021	Joint Committee Report on 2 Aug 2022
The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	11 Dec 2019	Standing Committee Report on 29 Jan 2021
The DNA Technology (Use and Application) Regulation Bill, 2019	8 Jul 2019	Standing Committee Report on 3 Feb 2021
INTRODUCED IN RAJYA SABHA		
Short Title	Introduced on	Status
The Mediation Bill, 2021	20 Dec 2021	Standing Committee Report on 13 July 2022
The Pesticides Management Bill, 2020	23 Mar 2020	Standing Committee Report on 21 Dec 2021
The Cinematograph (Amendment) Bill, 2019	12 Feb 2019	Standing Committee Report on 16 Mar 2020
The Registration of Marriage of Non-Resident Indian Bill, 2019	11 Feb 2019	Standing Committee Report on 13 Mar 2020
The Constitution (125th Amendment) Bill, 2019	6 Feb 2019	Standing Committee Report on 5 Mar 2020
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019	9 Jan 2019	Not referred to Standing Committee
The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014	18 Feb 2014	Standing Committee Report on 12 Aug 2015
The Assam Legislative Council Bill, 2013	10 Dec 2013	Standing Committee Report on 17 Feb 2014
The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013	10 Dec 2013	Not referred to Standing Committee
The Delhi Rent (Repeal) Bill, 2013	29 Aug 2013	Not referred to Standing Committee
The Registration (Amendment) Bill, 2013	8 Aug 2013	Standing Committee Report on 8 May 2015
The Rajasthan Legislative Council Bill, 2013	6 Aug 2013	Standing Committee Report on 9 Dec 2013
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013	22 Apr 2013	Standing Committee Report on 7 Feb 2014
The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013	18 Mar 2013	Standing Committee Report on 15 Mar 2014
The Tamil Nadu Legislative Council (Repeal) Bill, 2012	4 May 2012	Not referred to Standing Committee
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	18 Aug 2011	Standing Committee Report on 20 Dec 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (79th Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Status of Government Bills

Bills pending before session	35
Bills introduced during the session	8
Bills passed during the session	6
Bills withdrawn during the session	0
Bills pending at the end of the session	37

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